CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 26-07-2021 TO 30-07-2021

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/51956/2016	51673/2021	23/7/2021	26/7/2021
2	ST/52827/2015	51675/2021	26/7/2021	26/7/2021
3	ST/51611/2017	51676/2021	26/7/2021	26/7/2021
4	ST/53705/2018	51683/2021	27/7/2021	27/7/2021
5	ST/53362/2018	51684/2021	27/7/2021	27/7/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

2-8-21
DEPUTY REGISTRAR

02/08/2021